


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 10.03.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G. S.Hora, RHJS (Retd.)	S.B. Civil First Appeal No. 214/14 Madan Gopal @ Babu Lal Vs. Smt. Avani	R.K.Daga	Kapil Totla
2	Sh. Alok Garg, Advocate	S. B. Civil First Appeal No. 269/11 Chogalal Vs. Laxman Singh	Praveen Jain	Dr. A.S. Khangarot
3	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No.732/11 Ram Prasad Vs. Pritam Das	Vishwajeet Mantri	Sandeep Maheshwari
4	Sh. Sageer Ahammed, Advocate	S.B. Cri. Revision Petition No.32/15 Sanjay Sen Vs. Rekha Bai	Ali Mohd. Khan	Javed Mohd. Khan
5	Sh. A.K. Bajpai , Advocate	D.B. Civil Misc. Appeal No. 4823/15 Smt. Rinku Vs. Ashish Sharma	CL Saini	Sameer Jain

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

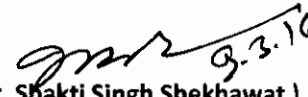
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 11.03.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. R.C. Dadhich, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 4691/15 Mohini Devi Vs. Gopal Sharma	Satish Khandal	Rajesh Kumar Sharma
2	Sh. J.P. Sharma , RHJS (Retd.)	S.B. Criminal Revision Petition No. 1184/15 Sarafraj & Ors. Vs. State	Mahesh Gupta	Laxmi Kant
3	Sh. Bhuvnesh Sharma Advocate	S.B.Civil second Appeal No. 338/09 Smt. Jyoti Garg Vs. Kanhaiyalal Rathore	Amit Jindal	R.K. Agarwal
4	Sh. J.P.Gupta Advocate	S.B. Civil Misc. Appeal No. 2255/12 Narendra Kumar Vs. Harbans	A.K. Bajpai	Keshav Agarwal
5	Smt. Madhuri Singh , Advocate	S.B. Civil Transfer Application 52/15 Smt. Lata Sharma Vs. Hemkant Sharma	Sudhir Jain	H.V. Nandwana

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